

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 240 OF 2017

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Matrugupta Mishra
Shikha Ohri
Nishant Kumar

Counsel for the Respondent(s) : Ravin Dubey for R-2

ORDER

Respondents are given four more weeks to respond to the chart
already placed on record by the Appellant.

List the matter for further hearing on **12.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK